

BEFORE THE NATIONAL GREEN TRIBUNAL SOUTH ZONE, CHENNAI

O.A. NO. 38 OF 2020(SZ)

IN THE MATTER OF

Tribunal in its own motion SUO MOTO

Based on the News Item in the New Indian Express, Chennai edition dated 13.02.2020.

“Devikulam Once a haven, now on death row” ..Applicant

Vs

1. The District Collector
Chennai District and 4 others ..Respondents

AFFIDAVIT FILED BY THE 5TH RESPONDENT

I, Abhishek Verma Son of Shri. Ashok Kumar, Hindu aged about 30 years working as Divisional Engineer/EAST/MAS, SOUTHERN RAILWAY, CHENNAI-3 do hereby solemnly affirm and sincerely state as follows:

1. I am the 5th Respondent herein as such I am well acquainted with the facts of the case.
2. I humbly submit that the Devikulam Lake is having capacity of 187.5ml & having nearly 750m embankment along road approach i.e. ~~Engore~~ ^{Engore} High Road. It is observed that all zone-I public and other area people are dumping garbage/waste material/Debris along Devikulam Lake embankment. Vide ref no. (ii) Assistant Divisional Engineer/TVT/SR has raised the issue with Greater Chennai Corporation. I further submit that it is to bring to notice of this Hon'ble Tribunal that Railway Officials have mustered available resources to remove garbage/waste material/Debris from Devikulam Lake and its surrounding area by engaging JCB. (Photos enclosed) **Marked as Ex-1 to R15.**
3. I humbly submit that as a permanent solution for preventing the dumping of garbage/waste material/Debris by the public. It is planned to provide a pakka fencing for which proposal has been submitted for obtaining sanction of competent authority.


श.शं. / पूर्व / चिक्ले
DEN / East / MAS
दक्षिण रेलवे/Southern Railway
चेन्नई/Chennai-600 003.

4. I humbly submit that a culvert of discharging over flowing water from Devikulam Lake has been constructed by High way department, which is completely clogged with waste and garbage materials. Therefore the culvert may be de-silted and cleaned by Chennai Corporation. (Letter has been sent to Corporation) **Marked as Ex R16.**

5. I humbly submit that on obtaining necessary sanction from competent authority tender will be called on priority for construction of boundary wall, cleaning of surrounding area and strengthening of the embankment. Hence in the interest of justice sufficient time may be granted to complete the above work.

6. It is therefore prayed that this Hon'ble court may be pleased to grant sufficient time to complete the construction of boundary wall around the Devikulam Lake and carry out other connected work therein with the active corporation of local authorities and pass suitable order and thus render justice.

சு. இ. டீ. / டீ. டீ.
DEN / Basi / MAS
புரூர் 30701 / Southern Railway
பெர்ஓர்டிவ் 600 003.
BEFORE ME

R. Deepa
21/1/2021

ADVOCATE/CHENNAI

R. Deepa

NO: 43, Adal Row Chamber

2nd floor, High court
building, Chennai-104

Solemnly affirmed at Chennai on this

28th day of January 2021 and signed his

name in my presence.

EXR7

Pictures of debris and garbages at bank or shores along Devikulam lakes

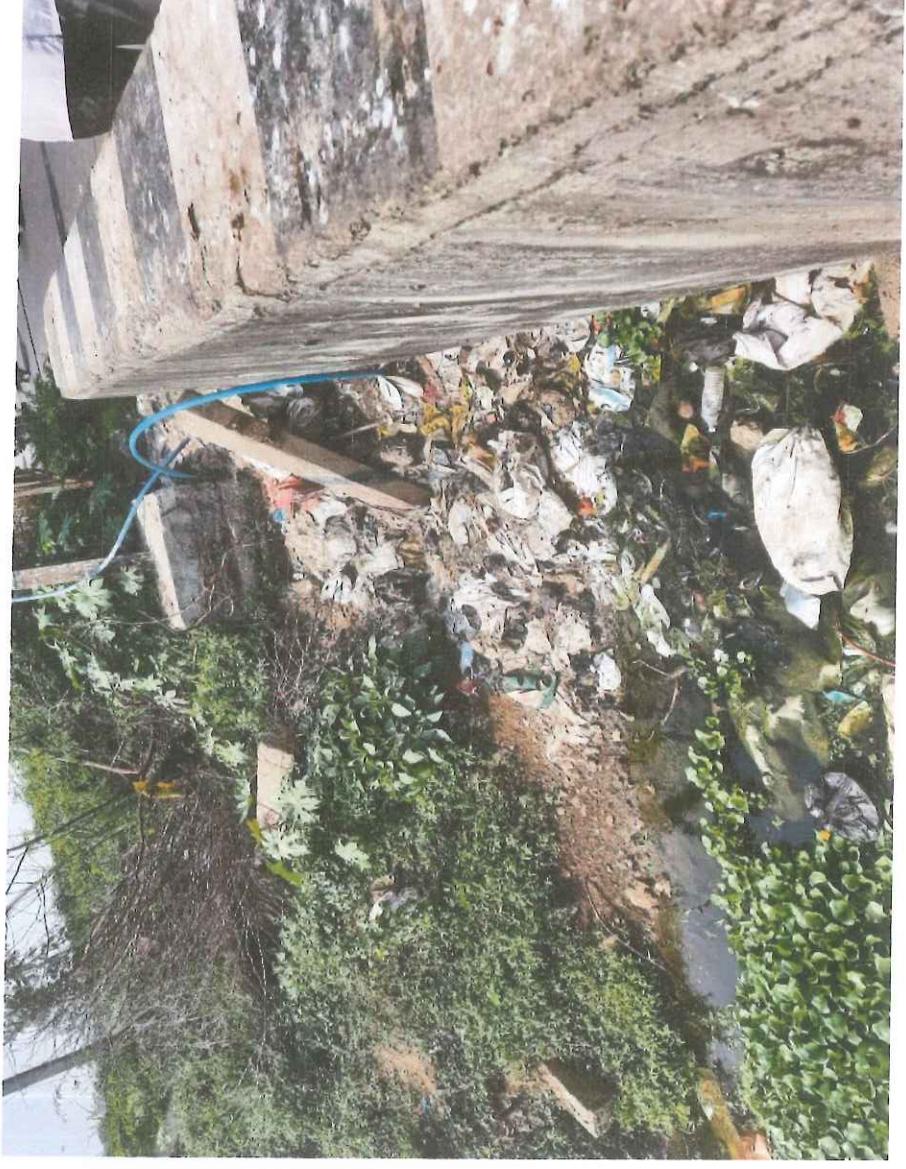


Public(ZONE-1,TVT) dump debris in night

मं.इं. / पूर्व / चेन्नै
DEN / East / MAS
दक्षिण रेलवे / Southern Railway
चेन्नै / Chennai-600 003

Ex R8

Culvert near Devikulam lake



It may be de-silted and cleaned by corporation.

मं.डं. / पूर्व / चेन्नै
DEN / East / MAS
दक्षिण रेलवे / Southern Railway
चेन्नै / Chennai-600 003.

EX R9



culvert and Earthen
canal

मं.इं./पूर्व/चेन्नै
DEN / East / MAS
दक्षिण रेलवे/Southern Railway
चेन्नै/Chennai-600 003.

Ex Rio

Pictures of Before and After cleaning by RAILWAY

BEFORE

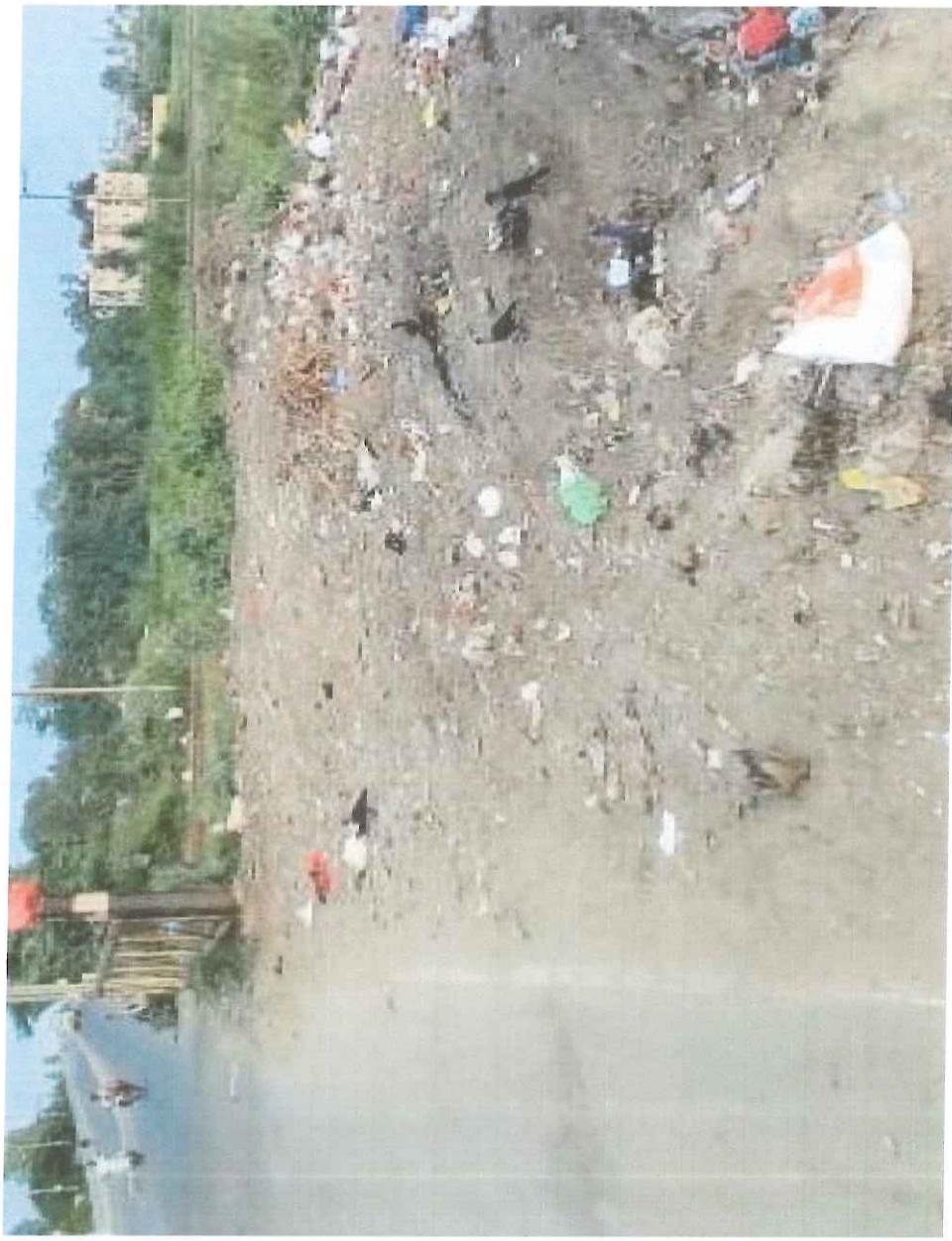


debris & waste @
shore of lake

मं.डं. / पूर्व / चेन्नै
DEN / East / MAS
दक्षिण रेलवे / Southern Railway
चेन्नै / Chennai-600 003.

Ex R11

AFTER



मं.इं./पूर्व/चेन्नै
DEN / East / MAS
दक्षिण रेलवे/Southern Railway
चेन्नै/Chennai-600 003.

ER12

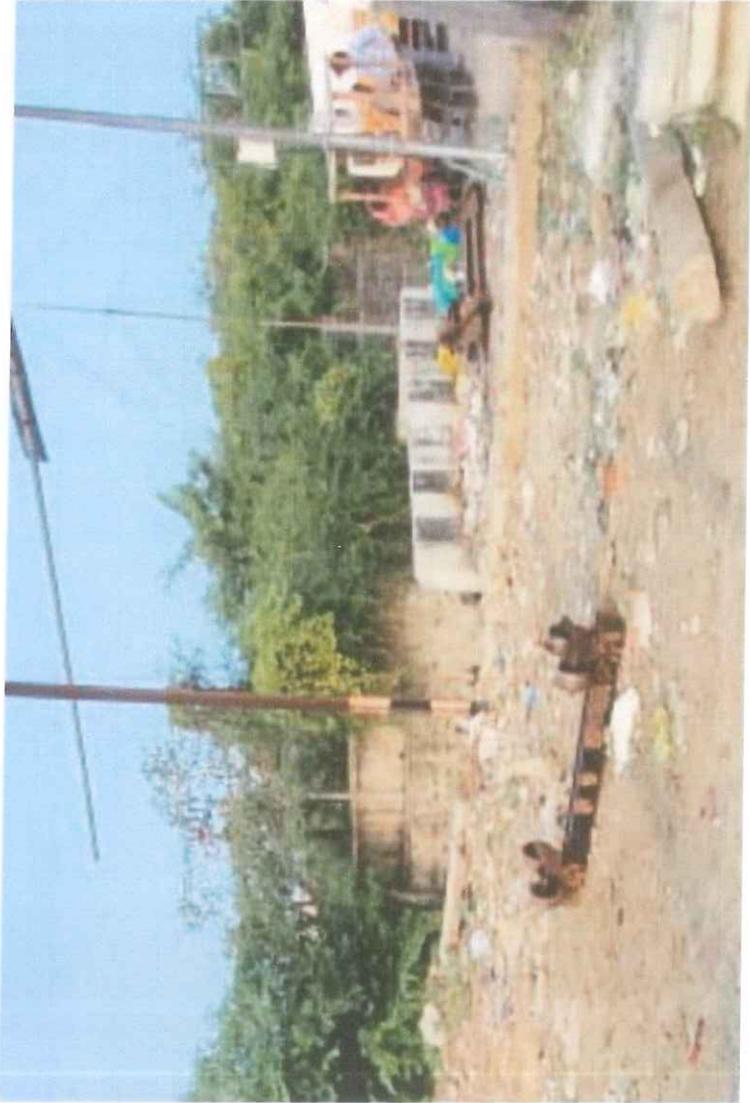
BEFORE



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Ex R 13

AFTER



मं.इं. / पूर्ब / चेन्नै
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EX R/S

Southern Railway

No. 28/Genl

Office of ADEN/TVT

Date. 23/01/2021

To

The Commissioner,
Chennai Corporation,
Zone- 1, TVT.

Sub: Dumping of Garbage, debris , etc by Zone-1 publics (TVT) DEVIKULUM lakes -Reg

Ref: M/CW/313/EnHM/NGT/V Date 07.10.2020

Sir/Madam

With respect to the above reference , there is Devikulum lake on the right side of Ennore High Road near Tiruvottiyur location on railway premises .

There is clearing of unwanted debris and garbage which is along bank of Devikulum lake by railway in some portion in railway premises . It is observe that due to repeatedly dumping of garbage, unwanted debris and other waste materials at night hours in same location inspite of clearing with jcb. This further affect clogging of culvert with debris , garbage and other waste materials (Culvert is constructed by Highway department-Ennore High Road)

It is hazardous of environment and there is degradation and deterioration of Devikulum lake water as well as land near the bank sides.

It is requested to take measure by Corporation regarding Cleaning and de-silting of Culvert near Devikulum lake and measures to stop further deposition of garbage and debris along the shore of Devikulum lake.

This is for the kind information please .

Ankit.

(ANKIT ANAN UPADHYAY)

ADEN/TVT

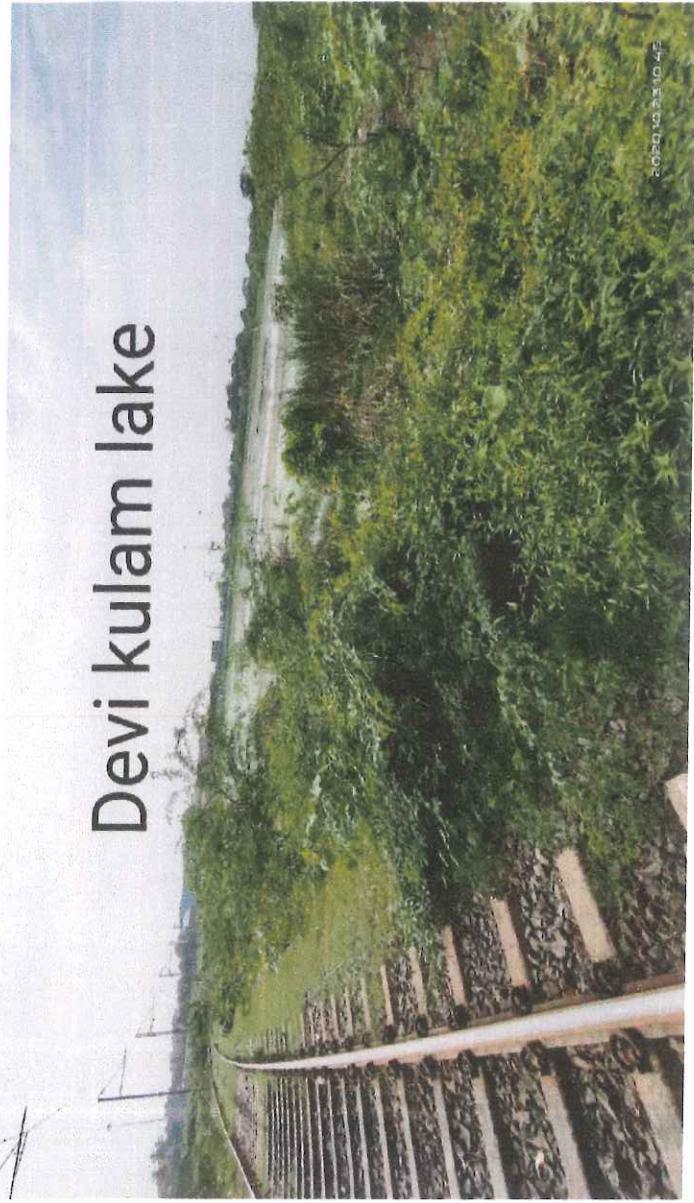
Enclosed – Pictures

Copy to: DEN/EAST/MAS

मं.इं. /दिल /सोने
DEN / East / MAS
दक्षिण रेलवे / Southern Railway
चेन्नै/Chennai-600 003.

Ex Rib

PICTURES



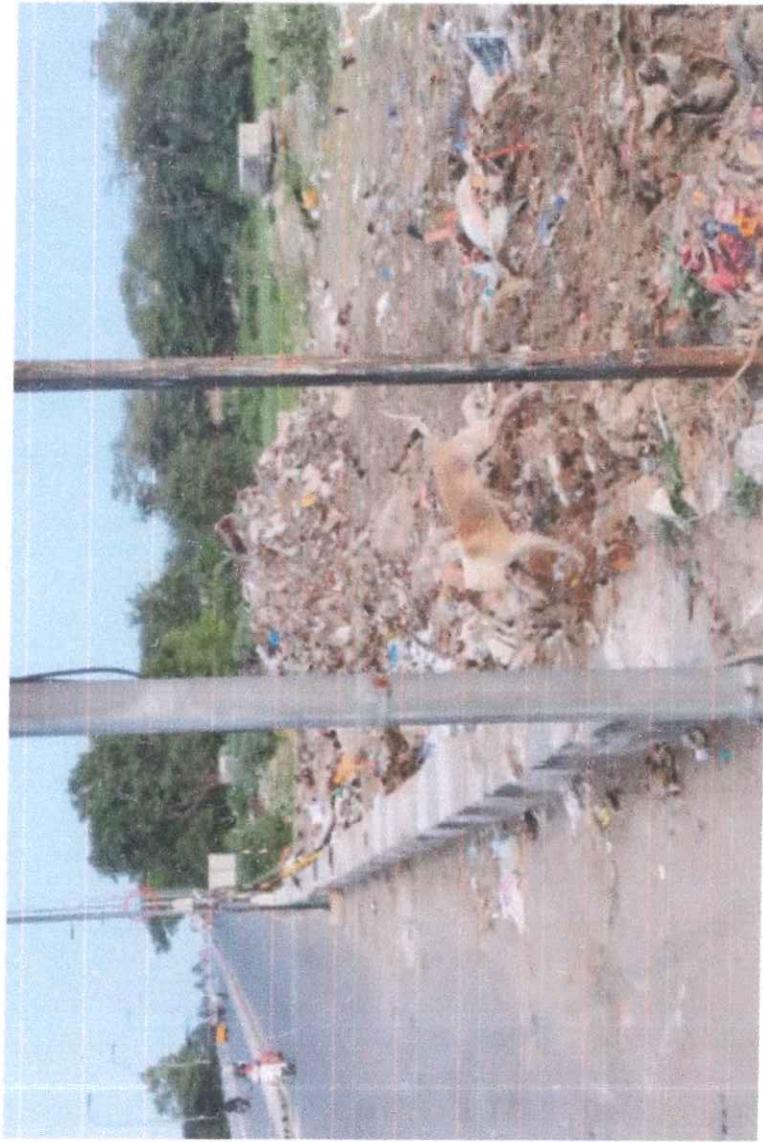
Devi kulam lake

Pictures showing culvert



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चेन्नै: Chennai-600 003.

Picture showing debris , garbage and other waste material near bank side of Devikulam lake



मं.इं. / पूर्व चेन्नै
DEN / East / MAS
दक्षिण रेलवे / Southern Railway
चेन्नै / Chennai-600 003.

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RESPONDENT**

K. MUTHAMIL RAJA

COUNSEL FOR 5TH RESPONDENT